

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GAMMA TRADE LINKS
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Gamma Trade Links Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	04.01.1993
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Ahmedabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51100GJ1993PTC018775
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C-1/121, GROUND FLOOR, GIDC PANDESARA, SURAT, Gujarat, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27.05.2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Nandish Sunilbhai Vin C/53, Shanti Niketan Row House, Opp Sagar Complex, Anand Mahal Road, Surat-395009 Mob: 9924630991 IBBI/IPA-001/IP-P-02117/2020-2021/13270
8.	LAST DATE FOR SUBMISSION OF CLAIMS	26.06.2024

Notice is hereby given that the Gamma Trade Links Private Limited has commenced voluntary liquidation on 27.05.2024.

The stakeholders of Gamma Trade Links Private Limited are hereby called upon to submit a proof of their claims, on or before 26.06.2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Nandish Sunilbhai Vin
Voluntary Liquidator
In the matter of Gamma Trade Links Private Limited
IBBI/IPA-001/IP-P-02117/2020-2021/13270
AFA Valid Upto 30.10.2024

FINANCIAL EXPRESS

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GAMMA TRADE LINKS PRIVATE LIMITED

1. Name of Corporate Person	GAMMA TRADE LINKS PRIVATE LIMITED
2. Date of incorporation of Corporate Person	04.01.1993
3. Authority under which Corporate Person is incorporated /registered	Registrar of Companies, Ahmedabad
4. Corporate identity number / limited liability identity number of Corporate Person	U51100GJ1993PTC018775
5. Address of the registered Office and Principal office (if any) of Corporate Person	C-1/121, Ground Floor, GIDC Pandesara, Surat, Gujarat, India
6. Liquidation commencement date of Corporate Person	27.05.2024
7. Name, address, email address, telephone number and the registration number of the Liquidator	Nandish Sunilbhai Vin Address : C/53, Shani Niketan Row House, Opp Sagar Complex, Anand Mahal Road, Surat-395009 Mob: 9924630991 Regn No.: IBBI/PA-001/IP-P-02117/2020-2021/13270
8. Last date for submission of claims	26.06.2024

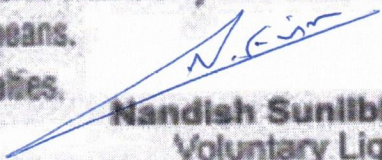


Notice is hereby given that the Gamma Trade Links Private Limited has commenced voluntary liquidation on 27.05.2024.

The stakeholders of Gamma Trade Links Private Limited are hereby called upon to submit a proof of their claims, on or before 26.06.2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Nandish Sunilbhai Vin
Voluntary Liquidator

Date: 01.06.2024
Place: Ahmedabad

In the matter of Gamma Trade Links Private Limited
Regn No.: IBBI/PA-001/IP-P-02117/2020-2021/13270
AFA Valid Upto: 30.10.2024

અમદાવાદ, શનિવાર, તા.૧ જુન, ૨૦૨૪

ફોર્મ એ સાર્વજનિક જાહેરાત (ઇન્સોલ્વન્સી અને બેન્ક્રપ્ટસી બોર્ડ ઓફ ઇન્ડિયા (સ્વૈચ્છીક ફડયા પ્રક્રિયા) નિયમનો, ૨૦૧૬ ના નિયમન ૧૪ હેઠળ)	
ગામા ટ્રેડ લિંક્સ પ્રાઇવેટ લીમીટેડના સ્ટેકહોલ્ડરોની જાણકારી માટે	
૧. કોર્પોરેટ પર્સનનું નામ	ગામા ટ્રેડ લિંક્સ પ્રાઇવેટ લીમીટેડ
૨. કોર્પોરેટ પર્સનના સંસ્થાપન તારીખ	૦૪.૦૧.૧૯૯૩
૩. ઓથોરીટી જેના હેઠળ કોર્પોરેટ પર્સન ઇનકોર્પોરેટેડ/રજીસ્ટર્ડ છે	કંપની રજીસ્ટ્રાર, મુંબઈ
૪. કોર્પોરેટ પર્સનનો કોર્પોરેટ ઓળખ નંબર/ લીમીટેડ લાયબીલીટી આઇડેન્ટીફિકેશન નંબર	U51100GJ1993PTC018775
૫. કોર્પોરેટ પર્સનની રજીસ્ટર્ડ ઓફીસ અને મુખ્ય ઓફીસ (જો કોઇ હોય તો) તેનું સરનામું	સી-૧/૧ ૨૧, ગ્રાઉન્ડ ફ્લોર, જીઆઈડીસી, પાંચરા, સુરત, ગુજરાત ભારત
૬. કોર્પોરેટ પર્સનના ફડયાની શરૂઆતની તારીખ	૨૭.૦૫.૨૦૨૪
૭. ફડયા અધિકારીનું નામ, સરનામું, ઈમેઇલ એડ્રેસ, ટેલિફોન નંબર અને રજીસ્ટ્રેશન નંબર	નંદિશ સુનિલભાઈ વિન સરનામું: સી-૫૩, શાંતિ નિકેતન રો હાઉસ, સાગર કોમ્પ્લેક્સ સામે, આનંદ મહલ રોડ, સુરત-૩૯૫૦૦૯ મોબાઈલ નં.: ૯૯૨૪૬૩૦૯૯૧ રજી. નં.: IBB/PA-001/IP-P-02117/2020-2021/13270
૮. દાવાઓની સુપરતગીની છેલ્લી તારીખ	૨૬.૦૬.૨૦૨૪

આથી અહીં નોટીસ આપવામાં આવે છે કે ગામા ટ્રેડ લિંક્સ પ્રાઇવેટ લીમીટેડે ૨૭.૦૫.૨૦૨૪ના રોજ સ્વૈચ્છીક ફડયાની શરૂઆત કરી છે.

ગામા ટ્રેડ લિંક્સ પ્રાઇવેટ લીમીટેડના સ્ટેક હોલ્ડરોને વિગત નં. ૭ સામે જણાવેલ સરનામા પર ફડયા અધિકારીને ૨૬.૦૬.૨૦૨૪ ના રોજ અથવા એ પહેલા તેમના દાવાઓના પુરાવા જમા કરવા જણાવ્યું છે.

નાણાકિય કેડિટરો ફક્ત ઇલેક્ટ્રોનિક માધ્યમો દ્વારા પુરાવા સાથે તેમના દાવાઓ સુપરત કરી શકશે. અન્ય તમામ સ્ટેક હોલ્ડરો જાતે, અથવા પોસ્ટ દ્વારા અથવા ઇલેક્ટ્રોનિક માધ્યમ દ્વારા પુરાવા સાથે દાવાઓ કરી શકે છે.

ખોટા અને ગેરમાર્ગે દોરતા પુરાવાઓની સુપરતગી દંડને પાત્ર બનશે.

નંદિશ સુનિલભાઈ વિન
સ્વૈચ્છીક ફડયા અધિકારી
ગામા ટ્રેડ લિંક્સ પ્રાઇવેટ લીમીટેડના મામલામાં
રજી. નં.: IBB/PA-001/IP-P-02117/2020-2021/13270
એએફએ માન્યતા: ૩૦.૧૦.૨૦૨૪ સુધી

તારીખ: ૦૧.૦૬.૨૦૨૪
સ્થળ: અમદાવાદ

